

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 05.02.2024

Misc. Application No. 737 of 2023
And
Misc. Application No. 738 of 2023
And
Appeal No. 646 of 2023

European American Investment Bank AG ... Appellant

Versus

Securities & Exchange Board of India ... Respondent

Mr. Dharam Jumani, Advocate with Mr. Mihir Nerurkar, Mr. Anuj Singh, Advocates i/b.
Ganesh & Co. for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Arnav Misra, Advocate i/b. K Ashar & Co. for the
Respondent.

With
Misc. Application No. 750 of 2023
And
Appeal No. 689 of 2023

Arun Panchariya Appellant

Versus

Securities & Exchange Board of India ... Respondent

Mr. Sandeep Wadhawan, Advocate for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Arnav Misra, Advocate i/b. K Ashar & Co. for the
Respondent.

With
Appeal No. 873 of 2023

Arun Panchariya Appellant

Versus

Securities & Exchange Board of India

... Respondent

Mr. Sandeep Wadhawan, Advocate with Mr. Suvir Tandon, Advocate for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Arnav Misra, Advocate i/b. K Ashar & Co. for the Respondent.

**With
Misc. Application No 1341 of 2023
And
Appeal No. 922 of 2023**

Texmo Pipes and Products Limited

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

Mr. Sumit Garg, Advocate with Mr. Prateek Jain, Mr. Amir Ali Khan, Advocates i/b LPHA Corporate Legal for the Appellant.

Mr. Sumit Rai, Advocate with Mr. Mihir Mody, Mr. Arnav Misra, Advocates i/b. M/s. K. Ashar & Co. for the Respondent.

ORDER :

1. Two weeks further time is given to file rejoinder in Appeal Nos. 689 of 2023 and 873 of 2023. List on April 3, 2024.

**Ms. Meera Swarup
Technical Member**

05.02.2024
PTM